

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 5/2007 in CIVIL APPEAL NO. 3623 OF 2001

SHASHI JAIN

Appellant (s)

VERSUS

TARSEM LAL (DEAD) & ANR

Respondent(s)

(With appln(s) for recalling the court's order dated 29.8.2007 and office report)

Date: 16/11/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Petitioner-In-Person

For Respondent(s)

Mr. Goodwill Indeevar, Adv.

UPON hearing counsel the Court made the following
ORDER

I.A.No.5 is allowed in terms of the signed order.

(Sukhbir Paul Kaur)
Court Master

(Vijay Dhawan)
Court Master

(Signed Order is placed on the file)
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

I.A. NO.5

IN

CIVIL APPEAL NO.3623 OF 2001

SHASHI JAIN

Appellant(s)

Versus

TARSEM LAL (DEAD) & ANR.

Respondent(s)

ORDER

I.A. No. 5 for recalling the Court's Order dated 29th August, 2007 is allowed.

The civil appeal is restored to its original number. Let the appeal be listed in due course.

.....J.
(A.K.MATHUR)

.....J.
(MARKANDEY KATJU)

New Delhi,
November 16, 2007.